

## BUSINESS ADVISORY COMMITTEE

(Twelfth Lok Sabha)

### SIXTH REPORT

(Presented on 3.12.1998)

The Business Advisory Committee held a sitting on Tuesday, the 2nd December, 1998.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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|--|---------|
| (1) The Cotton Ginning and Pressing Factories (Repeal) Bill, 1998<br><i>(Consideration and passing)</i>  | 1 hour  |
| (2) The High Denomination Bank Notes (Demonetisation) Amendment Bill, 1998.<br><i>(Consideration and passing)</i>  | 2 hours |
| (3) Discussion on Statutory Resolutions seeking disapproval of the Central Vigilance Commission Ordinance, 1998 (No. 15 of 1998) and the Central Vigilance Commission (Amendment) Ordinance, 1998 (No. 18 of 1998) | 2 hours |
| (4) The Central Vigilance Commission Bill, 1998<br><i>(Replacing the Ordinance)</i><br><i>(Consideration and passing)</i>  |         |
| (5) Discussion on the Statutory Resolution seeking disapproval of the Companies (Amendment) Ordinance, 1998 (No. 19 of 1998)   | 2 hours |
| (6) The Companies (Amendment) Bill, 1998 after it has been passed by Rajya Sabha.<br><i>(Replacing the Ordinance)</i><br><i>(Consideration and passing)</i>  |         |

3. The Committee also recommend that the discussion on Resolution adopted by 100th IPU Conference in September 1998 regarding Human Rights may be taken up on the date, to be fixed by the Speaker.

4. The Committee further recommend that discussions under Rule 193 on the following subjects may be held:

- (1) Rise in prices of essential commodities
- (2) Atrocities on minorities
- (3) Damage of crops due to natural calamities such as floods, cyclones, etc.

- (4) Closing down of eight Public Sector Undertakings  
in the country
- (5) C.T.B.T.
- (6) Railway Accidents

NEW DELHI;  
*December 2, 1998*  
Agrahayana 11, 1920 (Saka)

G. M. C. BALYOGI,  
*Chairman*  
*Business Advisory Committee.*